

regarding supply of Penicillin G to the entrepreneurs in the small scale sector;

(b) whether these units get remunerative price for 6-APA in the market if they use indigenous penicillin for its manufacture; and

(c) if not, the steps Government propose to assure a fair return to the manufacturers?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) to (c). The policy on Penicillin-G allocation for the year 1990-91 is being finalised.

[*Translation* ]

#### **Inquiry into purchase of Westland Helicopters**

4315. SHRI GANGA CHARAN LODHI:  
SHRI HUKMDEO NARAYAN YADAV:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Pawan Hans Ltd. had checked the Westland helicopters in all respects before acceptance and if so, the details of the report in this regard;

(b) whether Government have decided to conduct an inquiry into the various aspects relating to the purchase of these helicopters; and

(c) if so, when the inquiry is likely to be completed?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) A team composed of the representatives of Directorate General of Civil Aviation, Indian Air Force, Indian Airlines and the helicopter Corpora-

tion of India (now known as Pawan Hans Limited) had cleared the helicopter after going into certain reservations earlier expressed regarding the 'zero risk on take off', and 'pay load penalty'.

(b) and (c). A Committee has been constituted on 12.2.90 to go into the various aspects relating to purchase of Westland helicopters. The Committee has been given two months time to complete its work.

#### **Unauthorised Operation of Coal Mines in Bihar**

4316. PROF. YADUNATH PANDEY: Will the Minister of ENERGY be pleased to state:

(a) whether many coal mines in Bihar are operating unauthorisedly in the leasehold areas of Coal India Limited;

(b) if so, the number of such coal mines and the total loss suffered by Government on this account for the last three years; and

(c) the action being taken by Government to stop operation of such coal mines?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir. It is not a fact that coal mines in Bihar are operating unauthorisedly in the leasehold areas of Coal India Limited. Coal companies keep a watch over their leasehold areas and take action to thwart sporadic attempts to remove coal from these areas.

(b) and (c). Does not arise.

[*English* ]

#### **Purchase of Group IV Items from Small Scale Industries**

4317. SHRI BHAJAMAN BEHERA:  
SHRI ANADI CHARAN DAS:

Will the Minister of INDUSTRY be pleased to state: